

Annexure - 1															
Name of the corporate debtor: Future Consumer Limited; Date of commencement of CIRP: 08 July 2026; List of Creditors as on: 24 August 2026															
List of financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)															
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security	Amount covered by guarantee	Whether related party	% voting share in CoC						
1	Resurgent India Special Situations Fund	22 July 2026	4,43,28,84,382	3,00,80,71,360	Secured Financial Creditor	4,43,28,84,382	4,43,28,84,382	No	45.63	-	-	-	1,42,48,13,022	-	
2	Prudent ARC Limited	22 July 2026	3,06,38,18,222	1,53,22,57,989	Secured Financial Creditor	3,06,38,18,222	3,06,38,18,222	No	23.24	-	-	-	1,53,15,60,233	-	
3	State Bank of India	17 July 2026	2,35,98,78,292	1,48,02,32,514	Secured Financial Creditor	2,35,98,78,292	2,35,98,78,292	No	22.45	-	-	-	87,96,45,778	-	
4	HDFC Bank Limited	30 July 2026	28,24,42,170	28,24,42,170	Secured Financial Creditor	28,24,42,170	28,24,42,170	No	4.28	-	-	-	-	-	
5	Kotak Mahindra Bank	22 July 2026	10,74,23,390	9,71,61,577	Secured Financial Creditor	10,74,23,390	10,74,23,390	No	1.48	-	-	-	1,02,61,813	-	
Total			10,24,64,46,456	6,40,01,65,610		10,24,64,46,456	10,24,64,46,456	-	97.08	-	-	-	3,84,62,80,846	-	